चोरी-छिपे लायी गयी वस्तुएं देश के अन्दर अनेक स्थानों पर तथा समुद्र तट पर और सीमा क्षेत्रों में पकड़ी जाती हैं । भारत का पश्चिमी तट, विशेषकर बम्बई तथा आस पास के क्षेत्र खास तौर पर तस्कर व्यापार में ग्रस्त हैं । सोना, कलाई घड़ियां, संश्लिष्ट धागा और कपड़े जैसी वस्तुएं आम तौर पर भारत में चोरी छिपे लायी जाती हैं ।

(ख) सरकार को पता है कि नेपाल से भारत में विदेशी माल का तस्कर व्यापार सीमा के रास्ते होता है । तस्कर व्यापार की मात्रा बता सकना संभव नहीं है । भारत-नेपाल सीमा पर पकड़ी गयी वस्तुओं का मूल्य नीचे दिये अनुसार है :—

	लाख रुपयों में
1967	5.87
1968	25.73
1969	47.96
1970 (सितम्बर तक)	41.54

पकड़ी गयी वस्तुओं में अधिकांशतः उपभोक्ता वस्तुएं हैं जैसे ऊनी तथा संश्लिष्ट कपड़े, धातु, सूत, फाऊंटेन पैन, सिगरेट, कैमरे, ब्लेड, घड़ियां, ट्रांजिस्टर, श्रृंगार प्रसाधन वस्तुएं तथा ताश ।

tfTHE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) It is not possible to furnish the value of goods si niggled into India. The value of j;oods sei ed under the Customs Act from 1767 to 19 0 (upto August) is given below: —

Year	Value of goods seized (Rupees in crores)
1967	16·40
1968	19·39
1969	25·01
1970 (up to August)	15·43

Smuggled good- ate seized at numerous places within the country and on the sea coast and along he land border. The western co.ist of India, particularly the areas in and around Bombay, are specially involved in smuggling. Geld, wrist watches, synthetic yarn and fabric are articles commonly smuggled into India.

(b) Government are aware that smuggling of foreign goods from Nepal into India is taking place through the border. It is not possible lo indicate the extent of smuggling. The value of goods seized on the Indo-Nepal border is as under: —

1967	....	Rs- 5-87 lakhs
1968	.	25-73 „
1969	.	„ 47-96 „
1970 (up to September)		,,41-54 „

The seized goods consist mostly of consumer goods such as woollen and synthetic fabrics, metallic yarn, fountain pens, cigarettes, cameras, blades, watches, transistors, cosmetics and playing cards.]

KOVALAM BEACH PROJECT

371. SHRI THILLAI VILLALAN: Will ihc Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have any proposal to start work on the Kovalam Beach Project this year; and

(b) if so, what are the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) Yes, Sir. Tenders have been received for the construction of 40 cottages, a 100-room hotel and a beach service centre, and it is expected that the work will start by (he end of the year.

DONATION FROM U.K. FOR FLOOD RELIEF

372. SHRI THILLAI VILLALAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Government of India have recently received any donation from the United Kingdom for flood relief; and

(b) if so, what are the details thereof?

THE MINISTER OF REVENUE ANI1 EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) No. Sir.

(b) Docs not arise.

MERGER OF INSTITUTE OF CHARTERED ACCOUNTANTS AND INSTITUTE OF COST AND WORKS ACCOUNTS

378. SHRI THILLAI VILLALAN: Will the Minister of COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to regularise the profession of Accountancy by merging theI Institute of Chartered Accountants and the

\[ ]] Bnglisli tra aslation.

Institute of Cost and Works Accountants; and (b) if so, what are the details thereof?

THE MINISTER OF COMPANY AFFAIRS (SHRI K. V. RAGHUNATHA REDDY): (a) Yes, Sir.

(b) The proposal is still at a preliminary stage of consideration and Government expect to have some consultations with the Institute of Chartered Accountants of India and the Institute of Cost and Works Accountants of India on the subject.

समाज के निर्धन वर्ग को जीवन बीमा निगम द्वारा ऋण

374. श्री जगदम्बी प्रसाद यादव : क्या **वित्त** मंत्री यह बताने की कृपा करेंगे कि :

(क) जीवन बीमा निगम द्वारा गत तीन वर्षों में जिन व्यक्तियों, कम्पनियों, किसानों सहकारी संस्थाओं, लघु उद्योगों और बड़े उद्योगों को ऋण दिये गये थे उनका ब्यौरा क्या है; इस प्रकार के ऋणों की क्या राशि है और इनमें से प्रत्येक श्रेणी को कितने प्रतिशत ऋण दिये गये;

(ख) क्या यह सच है कि जीवन बीमा निगम द्वारा छोटे किसानों, छोटे दुकानदारों, टैक्सी चालकों, रिक्शा चालकों और इस प्रकार के अन्य श्रेणियों के व्यक्तियों को अनुकूल ढंग से ऋण नहीं दिये गये हैं ; और

(ग) इस प्रकार की श्रेणियों के व्यक्तियों को गत तीन वर्षों में ऋणों के रूप में कुल कितनी धनराशि दी गई ?

+[GRANT OF L.I.C. LOANS TO POORER SECTION

374. SHRI J. P. YADAV: Will the Minister of FINANCE be pleased to state:

(a) what are the details of persons, companies, farmers, co-operatives, small scale industries and large scale industries to whom loans were advanced by the Life Insurance Corporation during the last three years; the amount of such loans and the percentage of loans advanced to each of these categories;

(b) whether it is a fact that small farmers, small shopkeepers, taxi drivers, rickshaw pullers and some other such categories of persons have not been extended loan favourably by the L.I.C; and

(c) what is the total amount of loan advanced to such categories of persons during the last three vears?i

वित्त मंत्रालय में राजस्व तथा व्यय मंत्री (श्री विद्याचरण शुक्ल) : (क) से (ग) जितनी सूचना जीवन बीमा निगम के पास उपलब्ध है वह एकत्रित की जा रही है और उपलब्ध होते ही सदन के पटल पर रख दी जायगी ।

tfTHE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) to (c) The information as may be available witli the LIC, is being collected and will be laid on the Table of the House as soon as it is available.]

टैक्सी और रिक्शा खरीदने के लिये राष्ट्रीयकृत बैंकों द्वारा ऋण

375. श्री जगदम्बी प्रसाद यादव : क्या **वित्त** मंत्री यह बताने की कृपा करेंगे कि प्रत्येक राज्य में अब तक राष्ट्रीयकृत बैंकों द्वारा टैक्सियों तथा रिक्शे खरीदने के लिये कितने टैक्सी चालकों और रिक्शा चालकों को ऋण दिये गये हैं और दिये गये ऋणों का ब्यौरा क्या है ?

f[LOANS BY NATIONALISED BANKS FOR PURCHASE OF TAXIS AND RICKSHAWS

375. SHRI J. P. YADAV: Will the Minister of FINANCE be pleased to state the number of taxi drivers and rickshaw pullers who have been granted loans ta purchase taxis and rickshaws by the nationalised banks so far in each State and the details of the loans granted?]

वित्त मंत्रालय में राजस्व तथा व्यय मंत्री (श्री विद्याचरण शुक्ल) : एक विवरण संलग्न है, जिसमें इन ऋणों से सम्बन्धित खातों की संख्या, स्वीकृत रकमों और बकाया रकमों की बैंक-वार और राज्य-वार जानकारी दी गयी है [देखिए परिशिष्ट 74, अनुपत्र संख्या 21] यूनियन बैंक आफ इंडिया और इंडियन ओवरसीज बैंक के सम्बन्ध में पूरी जानकारी अभी उपलब्ध नहीं है । इन दोनों बैंको के बारे में सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जायगी ।